

Declaration of Assets and Liabilities

Year: 2023-24

	I, PRADIP KUMARIAKRA, son/daughter/wife of ALBINUS LAKRA	
2277		
0/02/2	Agedyears, belonging to BIHAR VIDHAM SABHA Aservice and persently working as	
13/01	give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
	myself, my snouse and dependant*	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	A/C 30176008176 Amount-1000	Alc 20322220002 Amout-2500	NIL	NIL	MIL
(iii)	Bonds, Debentures and Shares in companies	HIL	MIL	NIL	MIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	PPF A/C 4002107669 Amount-40,000	MIL	MIL	WIL	WIL
(v)	Motor Vehicles (details of make, etc.)	Thio Wheler	MIL	MIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	MIL	Gold 100gm silver-200gm	MIL.	NIL	NIL
(vii)	Other assets, such as values of claims/interests	TV Frigee	NIL	MIL	MIL	MIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependant on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	MIL	19 Desmil	MIL	MIL	MIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	MIL	WIT	MIL	NEL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	MIL	MIL	NIL	MIL	MIL
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	MIL	MIL	MIL	MIL	MIL
(v)	Others(Such as interest in property)	MIL	HIL	NIT	MIL	MIL

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as
(a)	(i) Loan from Banks	SBI BYM	2,21035.00
	(ii) Loan from financial institutions	MIL	NIL
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	MIL	. MIL
	(b) dues to departments dealing with supply of water	MIL	MIL
	(c)dues to departments dealing with supply of electricity	MIL	NIT

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	(d) dues to departments dealing with telephones	MEL	MIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	MIL	A dels to departments. The second process of the second s
	(f)Other dues, if any	MIL	MIL
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	AEXPL 31850	Mtr
	(ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	MIL	MIL
	(iii)Sales Tax[Only in case of proprietary business]	NIL	MIL
	(iv)Property Tax	NIL	MIL

C. Personal Detail

GPF/CPF/PRAN N	No. :-	110033863418
Gender	:-	M
Date of Birth	:-	05071979
Class/Group	:- [C
Cadre	:- [PTESSENGER
Home District	:- [GUMLA THARKHAND

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Pradif Kumar Laksa

Name of Employee: PRADIP KUMAR LAKRA

Designation: 6. P.D - DTSTRIBUTOR

Department: BIHAR VIDHAM SABHA

Note:

Place: PATMA

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.

Fradit Kumar Laksa